

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Praiseworth Infra Pvt Ltd

MAIN PETITION NUMBER : CP/350/IB/2018

(IA/MA) APPLICATION NUMBERS
IA(IBC)/1013(CHE)2024

ORDER

Present: Shri C Ramasubramaniam, Liquidator in person.

This application has been filed to take on record the 21st progress report for the quarter ended 31.03.2024.

Liquidator is directed to expedite the liquidation process and conclude the liquidation process within the extended time. It is made clear that no further extension will be granted.

Report is taken on record, subject to all just exceptions.

IA/(IBC)/1013(CHE)/2024 is accordingly **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)